

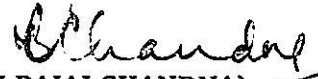
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 35916-36016/F.1(3)/Gaz/2025, dated 06.06.2025, the following Committee is hereby re-constituted, **with immediate effect:-**

S.N	Name of the Committee (For Central District)	Name of Judicial Officer	Designation
1	District Court Vulnerable Witness Deposition Court Rooms Monitoring Committee (VWDCMC)	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Ankur Jain-I ASJ-04 (Central)	Member
		Sh. Sachin Gupta ASJ (SC-POCSO) (Central)	Member
		Ms. Shreya Arora Mehta ASJ (Spl.FTC)-02 (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs)
Delhi

No. 4233-4232 /F.1(3)/Gaz/2026

Dated 1

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (West), Tis Hazari Courts, Delhi.
3. Sh. Bhupinder Singh, ASJ-05, (Central), Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/Branch In-Charge, Admin-I,II &III, VWDC Cell, General. Branch, (Central) Tis Hazari Courts, Delhi.
6. The Sr. Accounts Officer/DDO, Accounts Branch, (Central) Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi